

THE HIGH COURT OF MANIPUR

AT IMPHAL

NOTIFICATION

Dated, the 11th of February, 2021

No. HCM/1/96/Bench/2558 . . . It is hereby informed to all concerned that owing to inadvertent mistake, **WP(C) 999 of 2019 S Manglemjao Singh vs Union of India and 3 others** has been listed before the Single Bench of Hon'ble Mr. Justice Kh. Nobin Singh at item No.1 of Court No.3 for delivery of Judgment in the cause list dt. 12th February, 2021. The Judgment of the said case will be announced by the Division Bench of Hon'ble Mr. Justice Kh. Nobin Singh and Hon'ble Mr. Justice MV Muralidaran on 12th February, 2021 as first item.

Sd/-

(Yumkham Rother)
Registrar (Judl.)

Copy to:

1. The Advocate General, Govt. of Manipur.
2. The Govt. Advocate, Govt. of Manipur.
3. The President, HCBAM
4. The President, AMBA
5. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
6. P.S. to Hon'ble Mr. Justice Kh. Nobin Singh, High Court of Manipur.
7. P.S. to Hon'ble Mr. Justice MV Muralidaran, High Court of Manipur.
8. P.S. to Registrar General, High Court of Manipur
9. The System Analyst, High Court of Manipur.
- **For uploading the same to the official website.**
10. All Supdt./Court Officer.
11. Court Masters.
12. Concerned file.


Registrar (Judl.)